

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 1161/2015
This the 08th day of April, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

1. Girish Kumar Rawat,
S/o Bachan Singh Rawat,
R/o H.No. 810, Type-2,
Sector 2, Sadiq Nagar,
Andrewsganj S.O.,
Andrewsganj South Delhi,
Delhi-110049. ... Applicant
(By Advocate: Applicant in person)
Versus

Govt. of NCT of Delhi through:

1. The Secretary,
Delhi Subordinate Services Selection Board
FC-18, Institutional Area, Karkardoma,
Delhi-110092.

2. The Deputy Secretary,
Controller of Examination,
Delhi Subordinate Service Selection Board,
FC-18, Institutional Area Karkardooma,
Delhi-110092. ... Respondents

(By Advocate: Sh. N.K. Singh for Ms. Avnish Ahlawat)

Order (oral)

Per Sudhir Kumar, Member (A)

Applicant is present in person though his counsel is not present. He submits that he has since received the OMR Sheet, and seeks leave & permission to withdraw the O.A, which prayer is granted.

2. Therefore, the O.A. is dismissed as withdrawn.

(Raj Vir Sharma)
Member (J)

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(Sudhir Kumar)
Member (A)

